

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/784/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.  
To, Shri Imtiaz Ali,  
Special Judge, CBI, Assam  
Additional Court No.II,  
Chandmari, Guwahati-03.

Dated Guwahati, the <sup>th</sup> 11 February, 2020.

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI-I/Esstt./IV/21-2012/112/E dated 05.02.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission ~~station leave permission~~ from the morning till the evening of 08.02.2020, has been ~~granted/rejected~~ granted.

Sri P. Das, Special Judge, CBI, Assam, Guwahati and in his absence Shri M. Kalita, Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-314/93/785/A, dated 11.2.2020

Copy to:

1. The Special Judge, CBI, Assam, Guwahati .
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3.  The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Das